

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 264 of 2014 in
DFR No. 1570 of 2014**

Dated 10th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus**

Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)

**Counsel for the Appellant(s) : Ms. Suparna Srivastava
Mr. Arvind Banerjee (Rep.)**

ORDER

**IA No. 264 of 2014
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 01.08.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **01.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js